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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 26/2006  
OA1284/2004

New Delhi, this the 24<sup>th</sup> day of February, 2006

Hon'ble Shri V.K. Majotra, Vice-Chairman (A)  
Hon'ble Shri Mukesh Kumar Gupta, Member (J)

Inspector Rajbir Singh,  
No.D/11  
S/o Shri Wazir Singh  
R/o BB-70B (Purvi)  
Shalimar Bagh, Delhi.

(By Advocate: Ms. Jasvinder Kaur)

...Applicant

Shri Anil Sinha  
Jt. Commissioner of Police (Vigilance)  
Police Headquarters, IP Estate, New Delhi.

...Respondents

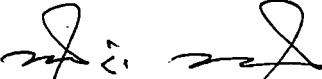
(By Advocate Shri Ajesh Luthra)

V E R S U S

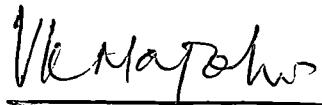
O R D E R (ORAL)

Hon'ble Shri V.K. Majotra, Vice-Chairman (A)

It is not disputed that compliance of the directions of the Tribunal has been made by the respondents. Thus, these proceedings are dropped. Notices to the respondents are discharged.

  
(Mukesh Kumar Gupta)  
Member (J)

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(V.K. Majotra)  
Vice-Chairman (A)

24. 2. 06